

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4097

ANSWERED ON:15.12.2009

CRIMINAL CASES IN NCT OF DELHI

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of murder, robbery, eve-teasing, chain snatching and car-jacking have been reported in the NCT of Delhi;
- (b) if so, the total number of such cases reported/registered/ solved/unsolved during each of the last three years alongwith the areas most affected by such crimes; and
- (c) the steps taken/proposed to be taken to check such crimes, improve policing in the NCT of Delhi and create awareness among the masses to tackle such crimes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): While cases of molestation of women have come down during the year 2008 as compared to 2006, the cases of carjacking and robbery have remained static and cases of snatching have increased during the year 2008 as compared to year 2006. The details of murder, robbery, molestation of women, snatching and carjacking cases registered during the last three years i.e. 2006, 2007, 2008 and 2009 (upto 15-11-2009) are as under:-

Crime head	2006	2007	2008	2009
	Rep w/o	Rep w/o	Rep w/o	Rep w/o

Murder	476	405	495	386	554	431	478	361
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Robbery	541	508	557	489	541	480	440	387
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Molestation of Women	718	689	868	816	611	570	492	443
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Car Jacking	27	23	48	35	29	14	30	25
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Snatching	1283	1065	1243	935	1377	893	1199	858
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Rep - Reported w/o - worked out

Crimes are committed due to various Crimogenic factors and no particular area can be categorized as affected most.

(c): Delhi Police has an in-built mechanism for undertaking periodic analysis of crime trends under various heads of crime in Delhi, and on the basis of such analysis, suitable remedial steps for prevention and detection of crime are initiated. The steps taken by Delhi Police to curb the crime in Delhi include introduction of 'eye and ears' scheme to improve collection of intelligence at the grass-root level, identification of vulnerable areas on the basis of regular analysis of crime trends, emphasis on community policing for better

relationship with the public, setting up of Area Security Committee in North Campus of Delhi University; identification of Police Stations with high rate of crime and provision of additional manpower and motor cycle patrols to such Police Stations; regular surveillance on the activities of desperate criminals; organisation of special patrolling during dark nights in order to check any strike of criminals; setting up of 'Senior Citizens Security Cell' at the Police Headquarters; introduction of special helpline 1291 to attend the distress calls pertaining to the safety and security of senior citizens; initiation of various Community Policing programmes for taking care of Senior Citizens; sensitization of the policemen towards the problems of senior citizens; periodic organisation of security melas to create awareness among senior citizens regarding various aspects of safety, security and use of modern gadgets; creating awareness among senior citizens through print media and distribution of pamphlets regarding Do's and Don'ts for their safety; introduction of 'Parivartan Scheme' for involving and educating parents, teachers, students etc. to facilitate handling of women's grievances; deployment of women police officials for beat duties; imparting special training to those women police officials to control crimes against women; conduct of gender sensitization and legal awareness programme for police personnel; establishment of Police Stations for cases pertaining to Crime against Women; installation of dedicated 'Women Helpline' to attend to complaints by women; constitution of 'Women Mobile Team' to attend to distress calls from women on round-the-clock basis; deployment of one lady constable in every PCR Van patrolling to cover prominent colleges etc.